

from the 1st of January, 1956 to 30th June, 1956; and

(b) the total number of Muslims who migrated from India to Pakistan West and East, during the same period and in the same manner?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): (a) The total number of Hindus who entered India from East Pakistan with migration certificates during the period January to June, 1956 is 2,08,179.

(b) The total number of Muslims who migrated from India during the same period to West Pakistan is 3,824 and to East Pakistan 177.

Projects in Nepal

422. Shri Bibhuti Mishra: Will the Prime Minister be pleased to state:

(a) the total amount spent in Nepal on various projects; and

(b) names of those projects which have been completed and also not completed?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): (a) About Rs. 4,52,89,300/- has been spent by the Government of India on projects in Nepal under the Colombo Plan upto the close of the financial year 1955-56.

(b) *Completed:*

(1) Gaucher Airfield runway :— completed in May, 1955.

(2) Permanent repairs of the Link Road (Amlekhganj)—Bhimpedi-Bhainse Road) :—completed in June 1955.

(3) Clearance of Jhaj River :—completed.

Not Completed:

(1) Tribhuvan Rajpath :—expected to be completed by the end of 1956.

(2) Terminal Building for Gaucher Airfield.

(3) Mapping and Triangulation Survey of important areas in Nepal.

(4) Trisuli Project :—Government of India have agreed to provide assistance for the Trisuli Hydro-electric Project in Nepal.

(5) Trisuli Road :—The construction of a 28 mile long road in connection with the execution of the Trisuli Hydro-electric Project.

(6) Irrigation Projects :—

(i) Mahadeo Khola Irrigation Project :—nearly complete.

(ii) Tika Bhairo Irrigation Project :—nearly complete.

(iii) Vijaipur Khola (lower) Irrigation Project :—not completed.

(iv) Vijaipur Khola (Upper) Irrigation Project :—work not started.

(v) Installing hand pumps for drinking water :—nearly complete.

News-reels Distribution

423. Shri Madiah Gowda: Will the Minister of Information and Broadcasting be pleased to state:

(a) the procedure adopted for the distribution of news-reels;

(b) the agencies for this distribution;

(c) the cost of distribution;

(d) the conditional laid down for borrowing;

(e) the amount of money realised as a result of distribution; and

(f) the gain or loss involved in the distribution for the year 1955-56?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Distribution takes place through centres of the distribution section of Films Division to all cinemas.

(b) Branch Offices of the Films Division located in Bombay, Calcutta, Madras, Nagpur, Lucknow and Vijayawada.

(d) Supply to cinemas is against payment of rentals varying from Rs. 5/- to Rs. 150/- per week. For non-commercial exhibition, news-reels can be had by all non-profit-making bodies free of charge and by others at annas 8 per news-reel.

(c), (e) and (f) Figures of income and expenditure are not maintained separately for documentaries and news-reels. It is therefore not feasible at this stage to compute the gain or loss involved in the distribution.

Trade Delegations

424. Shri Jaipal Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Trade Delegations received in India during 1956 so far;

(b) the number of Trade Pacts concluded with them and their nature; and

(c) the amount of expenditure incurred by Government on these Delegations?

The Minister of Heavy Industries (Shri M. M. Shah): (a) Four.

(b) Fresh Trade Agreements were concluded with Yugoslavia, Poland

and Bulgaria. Copies of these documents are available in the Library of the House.

(c) Approximately Rs. 7,500/-.

Flood Control Schemes

425. **Shri Amjad Ali** : Will the Minister of Irrigation and Power be pleased to state :

(a) the number of the flood control schemes forwarded by different States, that have been approved by the Central Flood Control Board in New Delhi;

(b) the approximate cost of each on an average ; and

(c) the amount to be spent on account of these in the Second Plan period ?

↓ **The Deputy Minister of Irrigation and Power (Shri Hathi)** : (a) The Central Flood Control Board is concerned with approval of schemes, the estimated cost of each of which is Rs. 10 lakhs and above. The number of such schemes approved by the Board so far is 41.

(b) The estimated cost of the schemes varies from Rs. 12.2 lakhs to Rs. 300 lakhs each.

(c) About Rs. 7 1/2 crores.

Atomic Research for Peaceful Uses

426. **Sardar Iqbal Singh** : Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 178 on the 29th February, 1956 and state the main features of the Agreements which the Government of India have entered into with the Governments of other countries for sharing Atomic Research for peaceful uses ?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru) : Copies of the agreement with Canada regarding the gift of the Canadian NRX type of reactor under the Colombo Plan were already placed on the Table of the house on 9th May, 1956. As regards the supply of heavy water for this reactor, U.S.A. has agreed and supplied 21 tons of heavy water at the price of \$28 per lb. of heavy water. Similarly, the fuel elements for the swimming pool reactor have been supplied by the United Kingdom. All the agreements, whether formal or informal, are concerned only with the development of the peaceful uses of atomic energy.

South African Immigration Amendment Bill

427. { **Sardar Iqbal Singh** :
Sardar Akarpuri :

Will the Prime Minister be pleased to refer to the reply given to Starred Question

No. 1446 on the 14th April, 1956 and state the steps taken by the Government of India regarding the Immigration Amendment Bill proposed to be enacted by the Government of South Africa ?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru) : Indians are already 'prohibited immigrants' in South Africa under the South African Immigrants Regulation Act, 1913. The present legislation would not, therefore, add substantially to the existing disabilities of persons of Indian origin in South Africa.

The Government of India have already raised the question of treatment of persons of Indian origin in the Union of South Africa before the U.N. General Assembly. Therefore, the question of their taking separate steps in regard to each legislative measure enacted by the South African Government does not arise.

Inspection of Foreign Missions

428. **Sardar Iqbal Singh** : Will the Prime Minister be pleased to state :

(a) the number of Foreign Missions inspected so far during the year 1956; and

(b) the number that remains still to be inspected ?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru) : (a) 21.

(b) 20.

Export Promotion Association

429. **Sardar Iqbal Singh** : Will the Minister of Production be pleased to state :

(a) whether the Committee set up to work out the details of the Scheme regarding constitution of an Export Promotion Association to stimulate sales of handicrafts abroad has submitted its report; and

(b) The nature of the report and action taken in the matter by Government ?

The Minister of Production (Shri K. C. Reddy) : (a) Not yet.

(b) Does not arise.

Steel Requirements

430. { **Sardar Iqbal Singh** .
Sardar Akarpuri :

Will the Minister of Commerce and Industry be pleased to state:

(a) the total estimated requirements of steel of various Ministries of the Government of India during the Second Five Year Plan period; and